

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 1605
TO BE ANSWERED ON 13/02/2026

PROGRESS OF NATIONAL MISSION ON NATURAL FARMING

1605. SHRI SAMIRUL ISLAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of farmers certified under the National Mission on Natural Farming (NMNF) since inception of the scheme, the details thereof, year-wise, State-wise;
- (b) the average cost per farmer and hectare for certification under NMNF, the details thereof; and
- (c) the funds sanctioned and released under NMNF since inception of the scheme, the details thereof, year-wise, State-wise?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a) to (c): Natural Farming Certification System (NFCS) was initiated as “Participatory Guarantee System(PGS)-INDIA NATURAL” for certification of natural farming produces since 2025-26. The number of farmers certified State wise, till date (as on 04.02.2026) is given at **Annexure-I**. The cost of certification provided under National Mission on Natural Farming (NMNF) is ₹2100/- per ha for two years. The State wise details of the funds sanctioned/released under National Mission on Natural Farming (NMNF) scheme (as on 04.02.2026) is given at **Annexure-II**.

Annexure-I

Details of farmers registered and area covered in (Ha.) and number of certificates issued under Natural Farming Certification System(NFCS)

Sl. No.	State/UT	Registered Farmers	Area (Ha.)	Number of Certificates Issued
1.	Andaman & nicobar islands	0	0	0
2.	Andhra Pradesh	13074	18453.62	472
3.	Arunachal Pradesh	0	0	0
4.	Assam	7494	5671.24	940
5.	Bihar	57573	23482.37	7955
6.	Chhattisgarh	56161	23261.58	40083
7.	Dadra and Nagar Haveli & Daman and Diu	1	0	0
8.	Delhi	0	0	0
9.	Goa	0	0	0
10.	Gujarat	41650	21610.16	2814
11.	Haryana	210	138.40	0
12.	Himachal Pradesh	49357	18641.28	7447
13.	Jammu and Kashmir	19549	7055.03	7147
14.	Jharkhand	4609	2542.92	180
15.	Karnataka	13811	12975.39	3884
16.	Kerala	594	588.09	157
17.	Ladakh	0	0	0
18.	Madhya Pradesh	29243	18410.40	2563
19.	Maharashtra	254971	147012.28	220353
20.	Manipur	528	260.75	110
21.	Meghalaya	179	50.34	150
22.	Mizoram	0	0	0
23.	Nagaland	0	0	0
24.	Odisha	83578	36088.92	49638
25.	Puducherry	0	0	0
26.	Punjab	1319	939.08	0
27.	Rajasthan	21340	29435.31	510
28.	Tamil Nadu	9142	4802.79	4246
29.	Telangana	452276	552962.23	117503
30.	Tripura	2760	1943.86	237
31.	Uttarakhand	16294	7242.13	4425
32.	Uttar Pradesh	50098	22554.66	1800
33.	West Bengal	571	366.20	32
	Total	1186382	956489.03	472646

Annexure-II**State/UT wise details of the funds Sanctioned/released under NMNF****(Rs. In lakhs)**

Sl. No.	State/ UT	Sanctioned/Released during 2024-25	Sanctioned/Released during 2025-26
1	Andaman & Nicobar Islands	0.12	17.36
2	Andhra Pradesh	47.19	11621.78
3	Arunachal Pradesh	0.00	831.44
4	Assam	0.00	234.94
5	Bihar	14.69	1178.06
6	Chhattisgarh	16.93	1245.45
7	Dadra & Nagar Haveli and Daman	0.00	0.00
8	Delhi	0.00	26.54
9	Goa	0.48	43.34
10	Gujarat	0.00	3272.06
11	Haryana	0.00	472.65
12	Himachal Pradesh	23.96	3420.68
13	Jammu & Kashmir	0.00	1230.63
14	Jharkhand	0.00	249.31
15	Karnataka	0.00	3043.62
16	Kerala	0.00	389.62
17	Ladakh	0.00	36.34
18	Madhya Pradesh	0.00	4668.63
19	Maharashtra	0.00	4836.57
20	Manipur	0.00	640.82
21	Meghalaya	0.00	345.96
22	Mizoram	0.00	890.35
23	Nagaland	6.66	944.19
24	Odisha	0.00	1201.11
25	Puducherry	0.00	80.67
26	Punjab	0.00	168.54
27	Rajasthan	33.05	4902.20
28	Tamil Nadu	0.00	314.93
29	Telangana	17.96	1323.51
30	Tripura	6.12	913.03
31	Uttar Pradesh	34.63	4975.12
32	Uttarakhand	11.02	798.73
33	West Bengal	0.00	0.00
Total		212.78	54318.18

Note: (i) Fund allocated for 2024-25 is Rs. 36564.00 lakhs,**(ii) Fund allocated for 2025-26 is Rs. 61601.00 lakhs**
